

SL. No.21

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1519/2022 in Company Petition IB/306/2022</b>
<b>NAME OF THE COMPANY</b>	<b>GMP Infrastructure Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Union Bank of India</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>GMP Infrastructure Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1519/2022**

**Present:** Ld. Counsel Ms. Pranitha for the Applicant.

Ld. Counsel Mr. V. Aravind for the Respondent.

As the interim orders passed by the Hon'ble High Court of Telangana is still continuing, **matter is adjourned to 13.03.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**